

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 30(ND)14
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016**

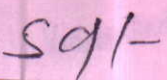
NAME OF THE COMPANY: M/s. Girish Jain & Anr. V/s. M/s. Triumph Tutorials Pvt. Ltd. & Ors.

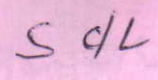
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Learned counsel for the petitioner is present. Mr. Pandey, CS has appeared on behalf of the respondents. He has stated that he has filed the power of attorney/ letter of authorization on behalf of the respondents. Office shall verify the position and report accordingly. List on 21.10.2016 for arguments on the application for setting aside the order of ex parte initiated against the respondents.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)